

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-112
IB-1440(ND)/2018
In
IA-992/2019

IN THE MATTER OF:

M/s K.K.R. India Financail Services Pvt.Ltd
Vs.
M/s Kwalitiy Ltd.

...FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 21.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :
For the Respondent/CD :
For the Intervener/RP : Mr. Sanjay Bhatt, Ms. Niharika Sharma, Advocates
For the Bank of Baroda : Mr. Kush Sharma, Ms. Asiya Khan
For the CoC : Mr. Ankur Mittal, Ms. Meera Murali

ORDER

IA-992 of 2019:-

Counsel for both the sides are present. They are directed to file notes on submissions containing 2 pages each supported with case law, if any, within 2 weeks.

The Counsel for resolution professional has mentioned about IA-969,929 & 842 of 2019 which are pending for long. Therefore, the IAs are directed to be listed on 9th November 2020.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)